NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.24/HDB/2016		
COMPANY PETITION/APPLICATION NO.	CP No. 32/2008 Sanghi Synthetics Private Limited Ravi Sanghi & Another Sanghi Synthetics Private Limited & Others 397/398		
NAME OF THE COMPANY			
NAME OF THE PETITIONER(S)			
NAME OF THE RESPONDENT(S)			
UNDER SECTION			

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. chidamtan P2	PCS	9849056652	Se
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Amarender hedey.	K748	9246501212	p. Abode
Y. SURYANARAYANA	ADV	9849866556	

ORDER

Heard. At the request of counsels case is posted to 09.01.2018.

MEMBER (Technical)

MEMBER (Judicial)